

HIGH COURT OF DELHI: NEW DELHI

No. 36 /DHC/Gaz/G-7/VI.E.2(a)/2023

Dated: 29th August, 2023

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Balwinder Singh	SCJ-cum-RC, Central, THC	CMM, West, THC	West	In a vacant Court
2.	Babita Puniya	SCJ-cum-RC, North-East, KKD	CMM, North-East, KKD	North East	In a vacant Court
3.	Sonam Singh-I	ACMM, South-East, Saket	SCJ-cum-RC, North-East, KKD	North East	Vice Babita Puniya
4.	Sumeet Anand	On repatriation	SCJ-cum-RC, Central, THC	Central	Vice Balwinder Singh
5.	Rashmi Gupta	ACMM, North-West, Rohini	SCJ-cum-RC, New Delhi, PHC	New Delhi	In a vacant Court
6.	Vasundhra Chhaunkar	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	ACMM, North-West, Rohini	North West	Vice Rashmi Gupta
7.	Shriya Agrawal	JSCC-cum-ASCJ-cum-Guardian Judge, South-East, Saket	ACMM, South-East, Saket	South East	Vice Sonam Singh-I
8.	Niharika Kumar Sharma	ACJ-cum-CCJ-cum-ARC, North, Rohini	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	New Delhi	Vice Vasundhra Chhaunkar

9.	Paridhi Sharma	ACJ-cum-CCJ-cum-ARC, South-West, Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, South-East, Saket	South East	Vice Shriya Agrawal
10.	Dhanashree Deka	On return from Maternity/Child Care Leave	ACJ-cum-CCJ-cum-ARC, North, Rohini	North	Vice Niharika Kumar Sharma
11.	Siddhant Sihag	MM-02, South-West, Dwarka	ACJ-cum-CCJ-cum-ARC, South-West, Dwarka	South West	Vice Paridhi Sharma
12.	Udita Jain Garg	MM-08, New Delhi, PHC	MM-04, North-East, KKD	North East	Vice Vaibhav Kumar
13.	Tapasya Agarwal	On return from Maternity/CCL	MM (Virtual Traffic Court)-01, Central, THC	Central	Vice Shruti Sharma-II
14.	Neetu Sharma	MM (Virtual Traffic Court)-06, Central, THC	MM (NI Act), North-West, Rohini	North West	Vice Vikas Madaan
15.	Naina Gupta	MM (NI Act) Digital Court-01, Central, THC	MM (Mahila Court)-01, South-West, Dwarka	South West	Vice Deepika Goyal Shokeen
16.	Rinku Jain	Special Railway Magistrate, Central, Old Delhi Railway Station	MM-01, North, Rohini	North	Vice Jitender
17.	Vinod Joshi	MM-05, North, Rohini	MM-08, New Delhi, PHC	New Delhi	Vice Udita Jain Garg
18.	Bharat Aggarwal	MM-05, Shahdara, KKD	MM (NI Act)-01, South, Saket	South	Vice Aayushi Saxena
19.	Rahul Verma	MM-07, South-East, Saket	Civil Judge-03, Central, THC	Central	Vice Anurag Chhabra
20.	Gita	On return from Maternity/Child Care Leave	MM (NI Act)-05, South-West, Dwarka	South West	Vice Harshal Negi

21.	Sakshi Jaiswal	MM (NI Act)-05, Central, THC	MM (Virtual Traffic Court)- 05, Central, THC	Central	Vice Divya Gupta
22.	Vaibhav Kumar	MM-04, North-East, KKD	MM-05, New Delhi, PHC	New Delhi	In a vacant Court
23.	Vikas Madaan	MM (NI Act), North-West, Rohini	Civil Judge-01, West, THC	West	Vice Ankit Karan Singh
24.	Chhavi Bansal	MM (NI Act) Digital Court-03, South, Saket	MM-11, South-East, Saket	South East	Vice Shikha Chahal
25.	Aakash Sharma	MM-08, West, THC	MM (NI Act)- 03, South-East, Saket	South East	Vice Aditi Rao
26.	Umang Joshi	MM (NI Act) Digital Court-05, South- West, Dwarka	Civil Judge-04, Central, THC	Central	Vice Deeksha Rao
27.	Divya Gupta	MM (Virtual Traffic Court) -05, Central, THC	MM (NI Act)- 05, Central, THC	Central	Vice Sakshi Jaiswal
28.	Shikha Chahal	MM-11, South-East, Saket	MM (NI Act) Digital Court- 03, South, Saket	South	Vice Chhavi Bansal
29.	Aayushi Saxena	MM (NI Act)-01, South, Saket	MM-05, Shahdara, KKD	Shahdara	Vice Bharat Aggarwal
30.	Neha Garg	Civil Judge-01, Central, THC	MM (NI Act)- 02, New Delhi, PHC	New Delhi	Vice Sahil Khurmi
31.	Charan Salwan	On return from Maternity/Child Care Leave	MM (Virtual Traffic Court)- 06, Central, THC	Central	Vice Neetu Sharma
32.	Kirandeep Kaur	Civil Judge-05, Central, THC	MM (NI Act)- 03, West, THC	West	Vice Dr.Ompal Shokeen
33.	Anshul Singhal	MM (NI Act)-03, New Delhi, PHC	MM (NI Act) Digital Court- 01, South, Saket	South	Vice Saurabh Goyal

34.	Sahil Khurmi	MM (NI Act)-02, New Delhi, PHC	Civil Judge-01, Central, THC	Central	Vice Neha Garg
35.	Dr. Ompal Shokeen	MM (NI Act)-03, West, THC	Civil Judge-05, Central, THC	Central	Vice Kirandeep Kaur
36.	Kumar Rahul	MM (NI Act) Digital Court-01, North- West, Rohini	MM-09, South-East, Saket	South East	Vice Rishabh Tanwar
37.	Ankit Karan Singh	Civil Judge-01, West, THC	MM-08, West, THC	West	Vice Aakash Sharma
38.	Harshal Negi	MM (NI Act)-05, South-West, Dwarka	MM-02, South-West, Dwarka	South West	Vice Siddhant Sihag
39.	Aditi Rao	MM (NI Act)-03, South-East, Saket	MM-07, South-East, Saket	South East	Vice Rahul Verma
40.	Deeksha Rao	Civil Judge-04, Central, THC	MM (NI Act) Digital Court- 05, South- West, Dwarka	South West	Vice Umang Joshi
41.	Anurag Chhabra	Civil Judge-03, Central, THC	MM (NI Act)- 03, New Delhi, PHC	New Delhi	Vice Anshul Singhal
42.	Saurabh Goyal	MM (NI Act) Digital Court-01, South, Saket	MM-05, North, Rohini	North	Vice Vinod Joshi
43.	Deepika Goyal Shokeen	MM (Mahila Court)- 01, South-West, Dwarka	MM (NI Act) Digital Court- 01, Central, THC	Central	Vice Naina Gupta
44.	Jitender	MM-01, North, Rohini	Special Railway Magistrate, Central, Old Delhi Railway Station	Central	Vice Rinku Jain
45.	Rishabh Tanwar	MM-09, South-East, Saket	MM (NI Act)- 07, South, Saket	South	Vice Marilyn Joanna Khakha

46.	Shruti Sharma-II	MM (Virtual Traffic Court)-01, Central, THC	MM (NI Act) Digital Court-01, North-West, Rohini	North West	Vice Kumar Rahul
47.	Marilyn Joanna Khakha	MM (NI Act)-07, South, Saket	Digital Traffic Court, South, Saket	South	In a new court

Note:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The newly created digital traffic court of South District shall adjudicate the contested challans of traffic circles falling within the concerned District which this Court shall receive from Virtual Traffic Courts (www.vcourts.gov.in).
4. CMM South shall transfer those challans which the person challaned had opted to contest, on platform of Virtual Traffic Courts which at present are pending adjudication before the regular Courts of Metropolitan Magistrates of South District to the newly created Digital Traffic Court, South District.
5. The newly created Police Station Kartavaya Path, New Delhi District is assigned to Ms. Isha Singh, MM-03, PHC, New Delhi District.

BY ORDER OF THE COURT

sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

Endst. Nos. ⁶²⁴⁶⁻⁶²⁷⁹ /DHC/Gaz./G-7/VI.E.2(a)/2023

Dated: 29th August, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.

4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer(s) concerned.
34. Guard File.


(Shankar Singh)

Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 30433-30462 /F.5(3)/Gaz./PDJ West/2023 Dated, Delhi the 31/8/23

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani
31/8/23
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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